

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1396 of 2019**

**IN THE MATTER OF:**

**K. Surekha**

**...Appellant**

**Versus**

**Sarvottam Ispat Ltd.**

**...Respondent**

**For Appellant:**

**Shri Jayant Mehta, Shri Sourabh Gupta, Shri  
Puneet Yadav, Shri Prashant Dahal and Shri  
Tarun Arora, Advocates**

**For Respondent:**

**Shri K. Datta, Shri Karan Gandhi and Ms.  
Sudiksha Saini, Advocates**

**ORDER**

**14.02.2020** List the Appeal 'for admission (after Notice)' on 26<sup>th</sup>  
February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice Venugopal M.)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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